

By Email/ Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/ 5859 /A

From :- Shri S.Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To,
Smti. R. Kar,
District & Sessions Judge,
Nagaon.

Dated Guwahati the 6th October, 2018.

Sub: **Permission to avail the Civil Vacation and to leave the station.**

Ref:- Your letter No.DJN/7145, dtd. 28.09.2017

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Civil Vacation w.e.f. 15.10.2018 till 28.10.2018, and leave the station from the morning of 13.10.2018 till the morning of 29.10.2018, as prayed for. The Addl. District & Sessions Judge No.1, Nagaon, in his absence the senior most Judicial officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,


DEPUTY REGISTRAR (ADMN.-I)

Memo NO.HC.VII-242/2010/ _____ **/A, dated** 6.10.18

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Addl. District & Sessions Judge No.1, Nagaon.
3. Pvt. Secretary to Portfolio Judge for the District of Nagaon.

Sd/-
DEPUTY REGISTRAR (ADMN.-I)